

(b) There is no Government order or notification in 1992 with regard to regularisation of the employees as at (a) above.

(c) and (d) Do not arise.

**Vacant posts in the Prasar Bharati Board, AIR and Doordarshan**

1132. SHRI RAMDAS AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether top posts of Chairman, Members-both Finance and Personnel, including CEO in the Prasar Bharati Board and the posts of D.Gs., AIR/Doordarshan are still lying vacant under his Ministry;

(b) if so, what are the reasons therefore; and

(c) what steps Government have taken till date to fill up these crucial vacancies?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY): (a) to (c) Posts of Chairman, Member (Finance) and Member (Personnel) in Prasar Bharati and DG: AIR and Doordarshan are presently vacant. The post of CEO, Prasar Bharati is currently held by the Additional Secretary in the Ministry of Information and Broadcasting on ad-hoc basis. Regular appointment to the posts of Chairman, full-time Members and part-time Members of Prasar Bharati Board is made on the basis of the recommendations of the Committee chaired by the Hon'ble Vice-President of India. The Selection Committee had desired certain clarification on, *inter alia*, the service conditions of the whole-time members, including the Chief Executive Officer of the Prasar Bharati Board for the purpose of finalisation of selection. Rules relating to these are under final stages of formulation. Further, Prasar Bharati has been advised to take immediate necessary action for filling up the posts of DG: AIR and DG: Doordarshan.

**Doordarshan focus on the life of rural poor**

†1133. SHRI JANESWHAR MISHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is no focus on the life of rural and poor people and scientific knowledge through the powerful media like Doordarshan;

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†Original notice of the question was received in Hindi.